

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. 2634/1996

(4)

New Delhi, this the 7th day of May, 1997

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)
Hon'ble Shri S.P. Biswas, Member (A)

1. Shri Raj Kumar
Son of Shri Amar Singh
Resident of Village Salempur Rajputan,
Roorkee (UP)
2. Shri Mahesh Kumar
Son of Shri Mangru Ram
Resident of Village Khanjarpur,
P.O. Roorkee (UP)
3. Shri Netar Pal,
Son of Shri Balmukund
Resident of Village Nangla Kubra,
P.O. Iqbalpur,
Roorkee (UP)
4. Shri Pradeep Kumar
Son of Shri Amar Singh
Resident of Village Garh,
P.O. Garhmirpur
Roorkee (UP)
5. Shri Girdhari Lal,
Son of Shri Kali Ram,
Resident of Village Basawadheri
P.O. Manglaur,
Roorkee (UP)
6. Shri Chand Kiran,
Son of Shri Prabhir Singh,
Resident of Dheeraheri,
P.O. Bhopra,
Muzzafarnagar (UP)
7. Shri Om Parkash
Son of Shri Khacheri Singh,
Resident of Village Shahpur Goverdhampur,
P.O. Gaza Sector 39,
NOIDA (UP)

Petitioners

(By Advocate: Dr. D.C. Vohra)

-Versus-

1. Union of India,
Through the Secretary,
Ministry of Defence,
South Block,
New Delhi-110 011.
2. Engineer in Chief's Branch,
ELC (I) Army Headquarters,
DHQ,
New Delhi-110 011.
3. Commandant,
Mukhyalaya,
Bengal Engineer Group & Centre,
Headquarters,
Roorkee (UP)

Respondents

(By Advocate: Shri VSR Krishna)

(S)

In this OA the petitioners, belonging to the reserved communities, were seeking appointment in accordance with the D.P.C. held in 1993-94 to fill up backlog vacancies belonging to scheduled castes and scheduled tribes under Special Recruitment Drive.

The respondents in their reply stated that the Special Recruitment Drive, 1991 had three candidates who were offered appointment on 12.12.1996 and all the three have, in the meantime, joined the offered post.

Respondents also stated that the candidates, selected in the special recruitment drive 1993, will be sent appointment letters very shortly. Learned counsel for the respondents submits that the said process will take only three months more time and there is no other foreseeable difficulty for appointment. In view of this, we direct the respondents to complet the process in respect of all the remaining four candidates by 31.8.1997 positively.

In view of the above direction, no further orders are required to be given in this OA and hence, this OA is disposed of accordingly with no order as to costs.


(S.P. Biswas)

Member (A)


(Dr. Jose P. Verghese)

Vice-Chairman (J)